

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
BRIAR KNOLL MILLS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BRIAR KNOLL MILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	01/08/2012
3.	Authority under which corporate debtor is Incorporated/ Registered	Registrar of Companies , Chennai
4.	Corporate Identity No. of corporate debtor	U17100TN2012PTC111651
5.	Address of the registered office and principle office (if any) of corporate debtor	Regd Office: Rajapalayam Road NH 208 , Pudupatti Post , Thirumangalam, Madurai-625 704.
6.	Date of closure of Insolvency Resolution Process	21.02.2021
7.	Liquidation commencement date of corporate debtor	22.02.2021 16.04.2021 (appointment of Liquidator). { [intimation received (and Order copy downloaded from NCLT portal) on 30/04/2021]
8.	Name and registration number of the insolvency professional acting as the Liquidator	VENGETRAO IBBI /IPA-002 /IP-N00445/2017-2018/11331
9.	Address and e-mail of the liquidators, as registered with Board	107, Petit Canal Street, [Nr: Pothys] Puducherry -605001. eMail : kvengetrao@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	107, Petit Canal Street, [Nr: Pothys] Puducherry -605001 eMail: kvengetrao.ip21@gmail.com
11.	Last date for submission of claims	30/05/2021 [upon intimation , Order copy downloaded from NCLT portal on 30.04.21]

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of Liquidation of the Briar Knoll Mills Private Limited on 22.02.2021 and appointed the Liquidator by Order on 16.04.2021 (intimation received by liquidator on 30-04-2021).

The stakeholders of Briar Knoll Mills Private Limited are hereby called upon to submit their claims with proof on or before 30-05-2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
 Submission of false or misleading proof of claims shall attract penalties.

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VENGETRAO
 Liquidator of M/s. Briar Knoll Mills Private Limited
 IBBI /IPA-002/IP-N00445/2017-2018/11331

Date and place : 03.05.2021 , Puducherry.

Note: Kindly refer [www. ibbi.gov.in](http://www.ibbi.gov.in) (website) to download the prescribed form/s for claim submission.

